## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

**PETITION NUMBER** 

: TCP/119/(IB)/2017

NAME OF THE PETITIONER(S)

: QUANTUM MAIL LOGISTICS SOLUTIONS P LTD

NAME OF THE RESPONDENT(S)

: LAKEE E SHOPPING INDIA PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. S. Aroninder

For For Mand & Assertes

## **ORDER**

Mr. S. Aravindan, Counsel for Petitioner present and submitted that notice has already been sent to the other side and the services awaited. He prayed time to file the proof of service. At request, time is extended. Put up on 13.07.2017 at 10.30 A.M.

s.v.jagaraglan.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) (K. ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)